

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 88 OF 2011 &
I.A. No. 157 of 2011**

Dated : 8th August, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

PTC India Limited **....Appellant (s)**
Versus
Gujarat Electricity Regulatory Comm. & Anr. **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Parag Tripathi, ASG, Mr. Aashish Bernard,
Mr. Varun Pathak &
Ms. Punja Priyadarshni
Counsel for the Appellant (s) : Ms. Shikha Ohri with
Mr. S.R. Pandey (Rep.) for R.1
Mr. M.G. Ramachandran, Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2
Mr. N.A. Patel for GUVNL

ORDER

The learned counsel for the Appellant is filing Rejoinder today in the Registry after serving copy on the other side.

Ms. Shikha Ohri, the learned counsel appearing for the Commission seeks some time to file the Written Submissions. Accordingly, she is permitted to file the same on or before 25.08.2011 after serving copy on the other side.

Post the matter on **01.09.2011.**

(V. J. Talwar)
Technical Member
TS/KS

(Justice M. Karpaga Vinayagam)
Chairperson